NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI

PRESENT: SHRI Ch. MOI	HD SHARIEF TARIQ, MEMBER - JUI	DICIAL
PPLICATION NUMBER	:	
ETITION NUMBER	: TCP/517/ (IB)/2017	
AME OF THE PETITIONER(S)	: LOIWAL STEEL HOUSE	
AME OF THE RESPONDENT(S)	: VARADHA STEELS PVT LTD	*
NDER SECTION	: 9 RULE 6	
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM	
Ms. Kavitha Surana	Resolution Professional.	Cerrithe
Yr. C. Ramesulvameniam	RP-Proposed	(K) Wha
Yo. R. aspirata KN Chinnalen Thnan	Cornel for Cosporate Deplor	A.T
KN Chinnalen Jahnan	Cord de Finand Curry	Forth
PAWAN JHABAKY CP SURANA	operational Credition	James

TCP/517/IB/2017

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ORDER

RP in person present. Counsel for Financial Creditor present. RP is directed to place on record the communication that has been made on 22.09.2017. Counsel for the Financial Creditor submitted an affidavit stating that they have proposed the name of another RP; the same is placed on record; copy of which is given to the RP. The RP is directed to file the counter to the affidavit filed by the Counsel for the Financial Creditor. Put up on 23.01.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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